

9

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 1609/2004

This the 16th day of July, 2004

HON'BLE JUSTICE SH. V.S.AGGARWAL, CHAIRMAN
HON'BLE SH. S.A.SINGH, MEMBER (A)

Harish Kumar
S/o Sh. Chandra Prakash
House No.BF-28, Madan gir,
Dr.Ambedkar Nagar Sector IV
New Delhi-110062

... Applicant

(By advocate: Shri S.Rahul Singh)

Versus

1. U.O.I. Through Secretary,
Ministry of Railways,
Rail Bhawan, New Delhi.
2. General Manager, Northern Railway,
Headquarters, Baroda House,
New Delhi.
3. Through Chairman
Railway Recruitment Board, DRM's Annexexi
Building, Nawab Yusuf Road,
Allahabad-211001.

... Respondents.

O R D E R (ORAL)

By Justice Shri V.S.Aggarwal, Chairman

Learned counsel for the applicant states that he
does not press the present application. The Original
Application is dismissed as withdrawn.


(S.A. Singh)

Member (A)


(V.S. Aggarwal)

Chairman

/kdr/